NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05'12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. isothern Kumas Attiban Vijay

Caunel for Petition

ofthis

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Matter is posted for the presence of the Respondent, failing which appropriate order will be passed. Put up on **04.01.2018** at **10.30** A.M.

←5℃ ← MEMBER (JUDICIAL)

ghk